

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 3202
TO BE ANSWERED ON THE 24th March 2021
FULL FLEDGED DOMESTIC FLIGHTS

3202. SHRI K.J. ALPHONS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) by when, domestic flights will scale up to 100 per cent of pre-covid levels;**
- (b) the problem in scaling up; and**
- (c) whether any of the existing airlines will collapse due to the grounding of the large number of aircrafts for close to a year?**

ANSWER

**Minister of State (IC) in the Ministry of CIVIL AVIATION
(Shri Hardeep Singh Puri)**

(a) to (c) Due to the outbreak of COVID 19, scheduled domestic operations were suspended w.e.f. 25.03.2020 which were subsequently resumed in a calibrated manner w.e.f. 25.05.2020 with fare capping (lower and upper limit) to ensure that airlines do not charge excessive fare and the journey is performed only for essential purpose.

The permitted domestic scheduled operations have been scaled up in a calibrated manner upto 80% of the Summer Schedule 2020 in consultation with stakeholders. Further, opening up of the domestic scheduled operations and relaxation in fare capping is subject to prevailing COVID-19 situation, status of operations and passenger demand for air travel.

Government is aware of the impact of the Covid crisis on airlines. Regular consultations with stakeholders are being held and required

policy decisions taken. Further, airlines are commercial entities which prepare their business plan on the basis of their own market assessment and liabilities. Mobilizing financial resources and ensuring efficient operations as per business plan are the responsibilities of the airlines.
